

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU  
(Chief Justice's Secretariat)

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ORDER

No. 458 of 2022/Psy      Dated: 07.04.2022

Whereas, pursuant to Advertisement Notification no. 01 of 2022/PSY dated 01.01.2022, the Skill test (Shorthand and Typing) for the divisional cadre posts of Steno-Typist in Subordinate Courts of UT of J&K was held on 2<sup>nd</sup> April, 2022 at centres - Shree Vaishnavi Institute of Technology Maloofa Avenue, Chowadhi, Jammu and Faster Computer, Goripora Sanat Nagar, Srinagar;

Whereas, on the day of examination, the candidates appearing in third shift at Srinagar Centre had informed that a passage text was circulating in social media, indicating that it was same passage as was used for dictation test;

Whereas, a report regarding to the matter was placed by this office before the Hon'ble Selection Committee constituted for the selection to the posts of Steno Typist in Subordinate Courts of UT of J&K for seeking instructions in the matter;

Whereas, after two days of the conduct of the skill test, some of the appearing candidates in Jammu and Srinagar Centres had made a representation pointing out that the voice quality in the sound system during the dictation was not up to mark, for which reasons most of the candidates were not in a position to pick up the dictation properly. Keyboards in some of the computers were not functioning properly. The Candidates also pointed out that the dictation passage used in the test was available in the social media;

And whereas, the Hon'ble Selection Committee has considered the matter thoroughly and has been pleased to resolve as under:

***1. Though the apprehensions expressed by the candidates in their e-mail messages and their representations do not conclusively prove that there had been misgivings, shortcomings or anomalies in the conduct of skill test on 2<sup>nd</sup> April 2022, either at Jammu Centre or Srinagar Centre, still the committee is of opinion that in order to allay any kind of apprehensions in the minds of the candidates about the quality of the test conducted and also it is expedient in the interest of justice, transparency and fair play to cancel the skill test conducted on 2<sup>nd</sup> April 2022, and to re-schedule the conduct of skill test appropriately to some later dates. The Committee recommends, accordingly.***

***2. The Principal Secretary may place the matter before Hon'ble the Chief Justice.***



The recommendations of the Hon'ble Selection Committee were placed before Hon'ble the Chief Justice for soliciting orders in the matter.

Hon'ble the Chief Justice has been pleased to accept the recommendations of the Hon'ble Selection Committee.

Now therefore, the skill test conducted on 2<sup>nd</sup> April 2022, for the divisional cadre posts of Steno-Typist pursuant to Advertisement Notification No. 01 of 2022/PSY dated 01.01.2022, held both at Jammu and Srinagar Centres shall stand cancelled. The conduct of Skill-test afresh shall be re-scheduled and notified later separately.

**(By order of Hon'ble the Chief Justice).**

  
(Rajeev Gupta)

Principal Secretary to,  
Hon'ble the Chief Justice.

No. 877-86/PSY-567 Dated 07-04-2022

**Copy to the:-**

1. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.  
.....for information of their lordships
3. Registrar General, High Court of J&K and Ladakh for information.
4. Registrar Vigilance, High Court of J&K and Ladakh for information.
5. Director Information, UT of J&K with the request to publish the above Notification in Daily Newspapers of both the divisions of UT of J&K having wide circulation in both the divisions of UT of J&K.
6. Director, All India Radio, Jammu / Srinagar with the request to broadcast and give a wide publicity to the Notification through News & Employment Bullentin.
7. Director. Doordarshan Kendra, Jammu / Srinagar with the request to broadcast the above Notification in News & Employment Bullentin.
8. Chief Librarian, High Court of J&K and Ladakh, Jammu / Srinagar
9. I/C NIC, High Court of J&K, Jammu for uploading the same on the High Court website.
10. Order file.

  
Principal Secretary to,  
Hon'ble the Chief Justice.